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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/205/2016

**NAME OF THE PETITIONER(S)** : Mulvadi Raghupathy Ranganathan

**NAME OF THE RESPONDENT(S)** : M/s Nihon Technology Private Limited & 2 others

**UNDER SECTION** : 397/398

**S.No. NAME (IN CAPITAL)  
SIGNATURE** **DESIGNATION**

**REPRESENTATION BY WHOM**

K. Ananthan  
For. R. Prabhakaran  
V. Mahesh  
SRI VARSITIN

Counsel for Petitioner. *[Signature]*  
P.C.S for Respondents present.  
for Respondents *[Signature]*

**ORDER**

Proxy counsel representing senior counsel for petitioner present. Shri V Mahesh, PCS, representing respondents present and reported ready for arguments. Proxy counsel for petitioner stated that senior counsel could not attend the Bench due to traffic and sought time for submitting final arguments.

At request time granted. Put up on 02.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)